

# DELHI JUDICIAL ACADEMY

Sector-14, Dwarka, New Delhi-110078  
Ph. No.: 011-20892183, Fax. No.: 011-28036687  
Website: www. Judicialacademy.nic.in, Email: [dja@nic.in](mailto:dja@nic.in)

No. DJA/Apt. of Law Researcher/318/2024/

Dated:- 04.07.2024

## Engagement Notice

Applications are invited from Indian Nationals born on or after 01.07.1994 **for appointment of 04 Law Researchers** at Delhi Judicial Academy on a consolidated remuneration of Rs. 65,000/- (Rupees Sixty Five Thousand only) per month initially for a period of one year on contract basis extendable by another one year, at the sole discretion of the Appointing Authority.

The candidate must be a Law Graduate from a recognized university on the last date of receiving the applications.

The applications shall be submitted in the prescribed form (Annexure "1").

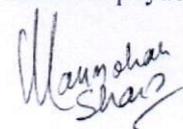
The application shall bear the recent passport size photograph of the applicant. The application shall be submitted by post **only** in a closed envelope, clearly mentioning on the envelope "**Application for appointment as Law Researcher at Delhi Judicial Academy**", addressed to the **Director (Administration), Delhi Judicial Academy, Sector-14, Dwarka, New Delhi-110078**. The application should reach the Academy on or before **04.08.2024** by 4:00 p.m.

Applications which are incomplete, unsigned and received after prescribed date and time, shall be rejected summarily and no enquiry will be entertained in this regard.

Shortlisted candidates will be called for an Interview which will comprise 100 Marks. Interview dates will be intimated telephonically/ e-mail later on.

It may also be noted that the above engagement is purely contractual in nature. It would not confer any right of permanent employment at Delhi Judicial Academy. It is also clarified that a Law Researcher will not be entitled to pursue further studies or practice or take up any other assignments during the period she/he works as Law Researcher at the Academy. Any ethical breach by a Law Researcher will be viewed seriously and will disentitle the Law Researcher from receiving a certificate etc.

The applicants may also note that they may be required to work even beyond Office hours depending upon the exigency of the research work for which no over time shall be payable. No TA/DA shall be paid to the candidates called for the interview.



(Man Mohan Sharma)  
Director (Admn.)

Annexure-"1"

**APPLICATION FOR THE POST OF LAW RESEARCHER ON CONTRACT BASIS**

1. Name : \_\_\_\_\_
2. Name of Father : \_\_\_\_\_
3. Name of Mother : \_\_\_\_\_
4. Spouse Name (if married) : \_\_\_\_\_
5. Date of Birth : \_\_\_\_\_
6. Gender: : \_\_\_\_\_
7. Permanent Address (with Pin-Code) : \_\_\_\_\_  
: \_\_\_\_\_  
: \_\_\_\_\_
8. Correspondence Address (with Pin-Code) : \_\_\_\_\_  
: \_\_\_\_\_  
: \_\_\_\_\_
9. Mobile No. : \_\_\_\_\_
10. E-mail id : \_\_\_\_\_

Please paste self  
attested  
photograph here

11. Educational & Professional Qualification (Enclose a separate sheet if space is not enough):-

S. No.	Name of Examination Passed	Year of passing	Grade/Percentage/CGPA	University/Board/ Institute
1				
2				
3				
4				
5				

12. Details of Research Work done, if any :

13. Details of employment in chronological order (Enclose a separate sheet if space is not enough):

S. No.	Name of department / Office	Post Held	From	To	Scale, Basic Pay & Grade pay	Nature of Duties
1						
2						
3						
4						

14. Two References (Necessary) along with the letters from the referees (Name of Referees with designation and other details): \* Delete if not applicable.

- a. \_\_\_\_\_
- b. \_\_\_\_\_

15. Has any Criminal case been registered against you?

16. Have you ever been debarred from any of the Examinations?

**DECLARATION**

I hereby declare that the information and particulars furnished above are true and correct to the best of my knowledge and belief and nothing has been concealed. I understand that false or inaccurate information in the application will be the basis for rejection/termination.

Place:

Date:

**Signature of the Candidate**

07  
06/7/24



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No. DJA/Appt. of Law Researcher/318/2024/ 3506

Dated:- 04.07.2024

1. The Registrar General, High Court of Delhi, New Delhi-110003.
2. Ld. Principal District & Sessions Judge, Headquarters, Tis Hazari Courts.
3. Ld. Principal District & Sessions Judge, South District, Saket Courts.
4. Ld. Principal District & Sessions Judge, North-West District, Rohini Courts.
5. Ld. Principal District & Sessions Judge, South-East District, Saket Courts.
6. Ld. Principal District & Sessions Judge, South-West District, Dwarka Courts.
7. Ld. Principal District & Sessions Judge, East District, Karkardooma Courts.
8. Ld. Principal District & Sessions Judge, Shahdara District, Karkardooma Courts.
9. Ld. Principal District & Sessions Judge, New Delhi District, Patiala House Courts.
10. Ld. Principal District & Sessions Judge, North District, Rohini Courts.
11. Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts.
12. Ld. Principal District & Sessions Judge, North-East District, Karkardooma Courts.
13. Principle Secretary, Department of Law, Justice & Legislative Affairs, Government of National Capital Territory of Delhi, 8<sup>th</sup> Level, C-wing, Delhi Secretariat, Players Building, I.P. Estate, New Delhi- 110002.

Sub: Filling up 04 vacancies of Law Researchers on Contract Basis at Delhi Judicial Academy.

Dear Madam/Sir,

Kindly find enclosed herewith an Engagement Notice (Annexure-A) and Application Format (Annexure-1) for filling up 04 vacancies of Law Researchers on contract basis at Delhi Judicial Academy, as per terms & conditions laid down in the Notice.

Please have it displayed on the Notice Board and Website of your Establishment/Department.

Thanking you,

Yours faithfully,

*Man Mohan Sharma*

(Man Mohan Sharma)  
Director (Admn.)

*OTC/Genl/w*

*PD 285 (w)*  
*06/07/2024*

234  
4570

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No 21959 /Notice/Genl./West/THC/2024

Dated 09/7/24

To

Ld. Chairman,  
Website Committe,  
Tis Hazari Courts, Delhi.

**Sub.:- Filing up 04 vacancies of Law Researchers on Contract Basis at Delhi Judicial Academy.**

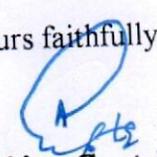
Sir,

Please find enclosed copy of Letter No. DJA/Appt. of Law Researcher/318/2024/3506/ Dated 04.07.2024 Bearing Diary No. 6643 Dated 06.07.2024 & its enclosures i.e. Engagement Notice Bearing No. DJA/Appt. of Law Researcher/318/2024/ Dated 04.07.2024 of Mr. Man Mohan Sharma, Director (Admn.), Delhi Judicial Academy as Annexure 'A' & Proforma of Application For The Post of Law Researcher On Contract Basis as Annexure- "I" received, on the subject cited above, from Mr. Man Mohan Sharma, Director (Admn.), Delhi Judicial Academy, Sector - 14, Dwarka, New Delhi - 110078 with the request to display the same on the Notice Board of Tis Hazari Courts, Complex, Delhi and Website of our Establishment/Department i.e. Centralized Website of District Courts, Delhi as well as Website of West District.

**It is, therefore, requested to direct the concerned dealing official to get the ibid Letter along with its enclosures be uploaded on the Centralized Website of District Courts, Delhi as well as on the Website of West District and oblige.**

Thanking you,

Yours faithfully,

  
(Ajay Gupta)

District Judge (Commercial Court) - 05/  
Officer Incharge, General Branch,  
West District, Tis Hazari Courts, Delhi

**Enclosure: As above.**